226 Written Answers to		[RAJY	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6	
16.	Pratapgarh	25.41	9.61	792	360	
17.	Rajsamand	13.46	1.73	897	-	
18.	Sirohi	9.84	1.97	656	-	
19.	Udaipur	64.83	29.96	2,845	832	
	GRAND TOTAL	846.24	347.16	48,319	13,615	

Note: Under CLSS housing loan account of 3,106 beneficiaries have been credited by an interest subsidy of ₹ 48.51 crore.

Status of integrated Sewerage System in Odisha

1960. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of Integrated Sewerage System for Sambalpur town and Rourkela town projects funded by Japan International Cooperation Agency (JICA); and
- (b) by what time these two proposals sent by Government of Odisha would be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Integrated Sewerage System for Sambalpur town and Rourkela town projects have been tendered out under the Government of Odisha funding and are under implementation. As such, the question of funding of these projects by the Japan International Cooperation Agency (JICA) does not arise.

Policy for expansion and regulation of metro rail services

1961. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has approved a metro policy for expanding and regulating metro rail services in cities across the country;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the policy seeks to ensure that metro projects are initiated for sound reasons;
- (d) whether Government has also rejected proposals from the State Governments for metro rail projects stating lack of passengers; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) In order to create an ecosystem for implementation of metro rail projects, the Ministry of Housing and Urban Affairs has formulated the Metro Rail Policy, 2017. The policy aims at ascertaining and enhancing the feasibility of metro rail projects from economic, social and environmental perspectives. It endeavors to focus on systematic planning and implementation of metro rail systems and acts as a guide to State Governments for preparing comprehensive proposals for metro rail projects. The policy also enables innovative financing through Transit Oriented Development (TOD) and Value Capture Finance (VCF). The policy encourages Public Private Partnership (PPP) for implementation of the metro rail projects to leverage both public and private resources and expertise. The policy will enable implementation of metro rail projects in a more comprehensive and sustainable manner.

(d) and (e) No, Sir. Ridership is only one of the parameters for assessing the metro rail project proposals by the Government of India.

Surrendering of DDA houses by allottees

†1962. SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the houses are being surrendered by successful allottees of DDA Housing Schemes, 2017 and if so, the number of such allottees and the reasons therefor;
 - (b) whether the Ministry is taking steps for addressing those reasons;
- (c) whether houses to be constructed for EWS have been converted into LIG flats which are quite small and that is also a reason for surrendering; and
- (d) the number of houses which have been surrendered by the allottees in Housing Scheme, 2014?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Delhi Development Authority (DDA) has intimated that 5661 requests have been received as on 02.01.2018 for surrender/cancellation of flats allotted to them in the DDA Awasiya

[†] Original notice of the question was received in Hindi.